(घ) उन्होंने किन कारणों से त्यागपत्र दिये थे ; और

(ङ) क्या उन्होंने गलत साधनों द्वारा धन और सम्पत्ति जोड़ी थी और क्या उनके पद-त्याग के बाद भी कोई जांच की जायेगी ?

प्रतिरक्षा मंत्री (श्री स्वर्ण सिंह) : (क) दो इंजीनियर (राजपत्रित) अफसर, और ओवरसियरों समेत 64 सर्बार्डिनेट ।

(ख) जी नहीं ।

(ग) उनके विरुद्ध ऐसे कोई आरोप नहीं लगाये गये थे कि जिनके विरुद्ध जांच आवश्यक होती ।

(घ) राजपत्रित अफसरों के त्यागपत्र भावी/गिरे स्वास्थ्य के कारण जहां तक सर्बार्डिनेट का सम्बन्ध है सूचना सहज प्राप्य नहीं है ।

(ङ) उपरोक्त व्यक्तियों के संबंध में धन या सम्पत्ति इकट्ठा करने का कोई मामला सरकार के नोटिस में नहीं आया है । इसलिए किसी प्रकार की जांच करने का कोई प्रश्न उठा ही न था ।

आकाशवाणी से अरब-इसराईल संघर्ष के बारे में उर्दू में प्रसारित 'हालात पर तबसरा' (समाचार समीक्षा) में यहूदियों का 'अहले किताब' के रूप में वर्णन

5842. श्री राम गोपाल शालवाले : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अरब-इसराईल युद्ध के दौरान, आकाशवाणी के दिल्ली केन्द्र से रात्रि को 9 बजे उर्दू में प्रसारित हुए 'हालात पर तबसरा' (समाचार समीक्षा) में कहा गया था कि अरब यहूदियों के शत्रु नहीं हैं, क्योंकि यहूदी 'अहले-किताब' हैं; और

(ख) यदि हां, तो क्या आकाशवाणी से ऐसी समीक्षा प्रसारित करना भारत की धर्म-निरपेक्ष नीति के अनुकूल है ?

सूचना तथा प्रसारण मंत्री (श्री के० के० शाह) : (क) और (ख). 8 जून, 1967 को रात 9.25 बजे उर्दू में प्रसारित हुए 'हालात पर तबसरा' में यह बताया गया था कि पश्चिमी एशिया के हाल ही में हुए संघर्ष के प्रति अरबों का रवैया धार्मिक न होकर राजनैतिक है क्योंकि अरब नेताओं ने बार बार अपनी घोषणाओं में इस बात पर जोर दिया था कि उनकी यहूदी धर्म से कोई शत्रुता नहीं है । तबसरे में कुरान का हवाला दिया गया था जिसके अनुसार यहूदियों को 'अहले-किताब' का दर्जा दिया गया है । इसका यह मतलब है कि इस्लामिक धार्मिक परम्परा का अंगरूप यहूदी धर्म विशेष आदरणीय है । अरबों का यह दृष्टिकोण भारत द्वारा प्रतिपादित धर्म-निरपेक्ष नीतियों का समर्थक है । इसलिए यह तबसरा जिसका उद्देश्य इस गलतफहमी को दूर करना था कि पश्चिमी एशिया का हाल का संघर्ष मुसलमानों और गैर-मुसलमानों के बीच था भारत की धर्मनिरपेक्षता की नीति के अनुकूल है ।

Radar

5843. Shri S. S. Kothari:
Shri P. N. Solanki:
Shri S. K. Tapuriah:
Shri K. K. Nayar:
Shri Bharat Singh Chauhan:
Shri Ranjit Singh:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that radar is ineffective if the attacking planes come down to low heights;

(b) whether M.I.G. and similar fighter planes are unable to engage enemy planes at such heights; and

(c) if so, whether GNAT and HF-24 planes are capable of engaging them and what other measures are proposed to be taken to safeguard against the low-level attacking aircraft?

The Minister of Defence (Shri Swaran Singh): (a) As the principle of radar is based on line of sight, the performance of most radar sets is such that their range of detection of aircraft flying at low heights is small as compared with the range of detecting of high flying aircraft.

(b) and (c) The fighter planes and anti-aircraft guns have the capability of dealing with aircraft at low heights.

Indian Statistical Institute

5844. Shri Nambiar:
Shri Ganesh Ghosh:
Shri Mohammad Ismail:
Shri Jyotirmoy Basu:
Shri C. K. Chakrapani:

Will the **Prime Minister** be pleased to state:

(a) whether the Review Committee on the Indian Statistical Institute has criticised the present Honorary Secretary of the I S I for his failure to manage its affairs properly;

(b) whether the present Secretary of I S I. and his associates are also the members of the Committee constituted to implement the recommendations of the Review Committee; and

(c) if so, the steps Government propose to take to ensure the implementation of the Review Committee's recommendations?

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): (a) The observations made by the Committee concerning the Secretary are contained in Chapter IX of the report copies of which are available in the Parliament Library.

(b) The Council of the Institute has set up a Committee including among others the Secretary and two other office bearers of the Institute, to advise the Council on the recommendations of the Review Committee.

(c) The recommendations of the Review Committee are under active consideration of Government in consultation with the Institute.

U.S.S.R. Films

5845. Shri George Fernandes:
Shri Rabi Ray:
Shri Madhu Limaye:

Will the Minister of **Information and Broadcasting** be pleased to state:

(a) the number of films produced in India which have been exhibited in the U S S R during the last five years;

(b) how much foreign exchange was earned through their exhibition in the U.S S R;

(c) how many films from U.S.S.R. have been exhibited in India during the similar period; and

(d) the total money earned by U S S R through their exhibition?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) Ten

(b) Rs 7,50,000

(c) Eight

(d) The information is being collected and will be laid on the Table of the House in due course.

Bharat Electronics Ltd., Bangalore

5846. Shri G. Y. Krishna:
Shri Tulsidas Dasappa:

Will the Minister of **Defence** be pleased to state:

(a) whether it is a fact that employment is being given to outsiders rather than the local people in the Bharat Electronics Ltd., Bangalore; and